

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2012 (As on 01.01.2013)

ANNEXURE - 1

Service:

Name of Officer (in full): **D. RAMAKRISHNAN**

Designation: **DEPUTY OFFICIAL LIQUIDATOR**

Date of Birth: **26.03.1956**

Present Pay: **RS 25640/-**

Ministry/Department/Office: **OFFICE OF OFFICIAL LIQUIDATOR**

Grade Pay: **RS 6600/-**

Present Pay: **RS 25640/-**

HIGH COURT OF MADRAS

Name of district sub-division, Taluk and village in which property situated	Name and details of property - housing, lands and other buildings.	Cost of construction/acquirement including land in case of house and year when purchased.	* Present Value	If not in own name state in whose name held and his/her relationship to the Government servant.	How acquired-whether by purchase, lease**, mortgage inheritance gift or otherwise, with date-of-acquisition and name with details of persons from whom acquired.	Annual Income from the property.	Remarks
1 ELPHEGRAM VILLAGE KANNAYANUR TALUK ERNAKULAM DIST	2 2-5 CENTS OF LAND AND A CONSTRUCTION OF BUILDING OF 600 SQ.FT AT 36, AZAD ROAD, ERNAKULAM	3 RS 397000/- 1996	4 RS 10 LAKHS (APPROX)	5 50% MYSELF + 50% MY WIFE	6 BY PURCHASE 08.02.96	7 NIL	8 PURCHASE OUT OF BANK FINANCE/ GPF WITHDRAWAL/ SAVINGS/ WIFE'S SAVINGS

Signature:

D. RAMAKRISHNAN

Date:

18.1.2013

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